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Title: Introduction of the Acid Control, Prevention of Acid Attacks and Rehabilitation of Acid Attack Victims Bill, 2014.

SHRI BHARTRUHARI MAHTAB (CUTTACK): I beg to move for leave to introduce a Bill to provide for regulation of trade and business of acid, prevention of acid attacks and rehabilitation of the victims of acid attacks and for matters connected therewith or incidental thereto.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for regulation of trade and business of acid, prevention of acid attacks and rehabilitation of the victims of acid attacks and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI BHARTRUHARI MAHTAB : I introduce** the Bill.